

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 422
IA/74/ND/2023, IA/63/ND/2024 IN
CP/178/ND/2022

IN THE MATTER OF:

Anju Sahni	...	Applicant
Versus		
M/s Morning Star Overseas Trading Company	...	Respondent
Private Limited Through Its Director Mr. Ajay Sahni & Ors		

Under Section 58(3).

Order delivered on 09.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Sajeve Deora, Adv. Abhishek Dubey
For the Respondent	: Adv. Archana Lakhota, Adv. Bikram Bhattacharya for R-1

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **21.05.2024**.

Sd/-
(Court Officer)